

Name of the Corporate Debtor: Digmaber Buildcon Private Limited

Date of commencement of CIRP: November 27, 2018

List of creditors updated as at February 22,2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of claim not admitted	Amount of claim under verification	Remarks, if any		
		Date of Receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC				Amount of any mutual dues, that may be set-off	
1	Edelweiss Asset Reconstruction Company Limited	04-12-2018	7,37,66,81,569.00	7,37,66,81,569.00	Secured	7,37,66,81,569.00	7,27,19,30,412.00	No	99.10%	0	0	0	-	Edelweiss Asset Reconstruction Company Limited one of the financial creditors of the Corporate Debtor holding 97.68% voting share in the CoC informed the Resolution Professional vide email dated 20.02.2024 that ECL Finance Limited, applicant under section 7 application and one of the other financial creditor of the Corporate Debtor constituting 1.42% voting share in the CoC has assigned its rights, title and interests in financial assistances granted to Corporate Debtor in favour of EARC vide Assignment Agreement executed on 29.12.2023. Pursuant to which, EARC has become the secured lender and all the rights, title and interests of ECL have been assigned by it to EARC specifically in respect of the above financial assistance. The List of Creditors has been updated accordingly.
2	IL&FS Financial Services Ltd	09.01.2019	4,56,42,53,453.00	-	-	-	-	-	-	-	-	4,56,42,53,453.00	-	
<b>Total</b>			<b>11,94,09,35,022.00</b>	<b>7,37,66,81,569.00</b>		<b>7,37,66,81,569.00</b>	<b>7,27,19,30,412.00</b>		<b>99.10%</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	